

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 51/TT/2013

Date: 16.9.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for (i) 765/400 KV 3x500 MVA ICT-II and other assets under Sasan UMPP TS in Western Region for Tariff block 2009-14

Sir,

Please refer to the Commission's earlier letter dated 13.3.2013 on the subject mentioned above (copy enclosed), seeking certain information by 13.4.2013. This is to state that reply is still awaited. I request you to provide the aforesaid information along with the following further information on affidavit, with advance copy to the beneficiaries, latest by 3.10.2013:-

- (i) Detailed justification as to how fog conditions in Northern part of India affected commissioning of 765 kV system;
- b) Reason for higher provision for apportioned approved cost as FR as compared to total estimated expenditure for all the assets
- c) Actual DOCO of the assets.

Yours faithfully,

(P.K. Sinha)
Asst. Chief (Legal)